

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
STARRED QUESTION NO. 129
ANSWERED ON 06.12.2024

INITIATIVES TO IMPROVE EV INFRASTRUCTURE

*129. SMT. KIRAN CHOUDHRY:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the details of initiatives taken to improve Electric Vehicle (EV) infrastructure in the country;
- (b) whether Government is adopting new technologies and spending on Research and Development (R&D) related to EV; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF HEAVY INDUSTRIES
(SHRI H.D. KUMARASWAMY)

- (a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA
STARRED QUESTION NO. 129 FOR 06.12.2024 ASKED BY SMT. KIRAN
CHOUDHRY REGARDING “INITIATIVES TO IMPROVE EV INFRASTRUCTURE”**

a) MHI has implemented the following schemes to strengthen electric vehicle (EV) infrastructure in the country:-

1. **Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry in India (PLI-Auto):** The Government approved this scheme on 23rd September, 2021 for Automobile and Auto Component Industry in India for enhancing India's manufacturing capabilities for advanced automotive technology (AAT) products with a budgetary outlay of ₹25,938 Crore. The scheme proposes financial incentives to boost domestic manufacturing of AAT products with minimum 50% Domestic Value Addition (DVA) and attract investments in the automotive manufacturing value chain.
2. **Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme Phase-II:** The Government implemented this scheme for a period of five years from 1st April, 2019 with a total budgetary support of Rs. 11,500 crore. The scheme incentives e-2Ws, e-3Ws, e-4Ws, e-buses and EV public charging stations.
3. **PLI Scheme for Advanced Chemistry Cell (ACC):** The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme aims to establish a competitive domestic manufacturing ecosystem for 50 GWh of ACC batteries.
4. **PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme:** This scheme with an outlay of Rs. 10,900 crore was notified on 29th September 2024. It is a two-year scheme which aims to support electric vehicles including e-2W, e-3W, e-Trucks, e-buses, e-Ambulances, EV public charging stations and upgradation of testing agencies.
5. **PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme:** This Scheme notified on 28.10.2024, has an outlay of Rs. 3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).
6. **Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI)** was notified on 15th March, 2024 to promote the manufacturing of electric cars in India. This requires applicants to invest a minimum of Rs. 4150 crore and to achieve a minimum DVA of 25% at the end of the third year and DVA of 50% at the end of the fifth year.

Measures taken by other Ministries include the following initiatives:

- i. Ministry of Power has issued guidelines and standards for EV Charging Infrastructure titled, "Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024" on 17th September, 2024. These revised guidelines outline standards and protocols to create a connected & interoperable EV charging infrastructure network in the country. These guidelines also facilitate electricity connections for EV charging stations.
- ii. Ministry of Finance has reduced GST on EVs from 12% to 5%.
- iii. Ministry of Road Transport & Highways (MoRTH) announced that the battery-operated vehicles will be given green plates and be exempted from permit requirements. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of the EVs.
- iv. Ministry of Housing and Urban Affairs has amended the Model Building Bye-Laws, mandating the inclusion of charging stations in private and commercial buildings.

(b) & (c): Yes, the Government is promoting new technologies and spending on Research and Development (R&D) related to EVs through the following.

- i. The expenditure incurred on Engineering R&D and product design & development is allowed to be considered as part of Eligible Investment under PLI-Auto and PLI ACC Schemes.
- ii. Under the Capital Goods scheme of MHI, up to 80% of the cost of R&D projects including those on EVs is supported. These projects are housed in leading academic institutes like IITs, IISc., etc. The balance 20% is borne by the industry partners.
- iii. Centres of excellence have been set up for development of niche technologies not available in India, including technologies related to EVs.
